

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/165/2023 in CP No.612/241/HDB/2019
NAME OF THE COMPANY	Andhra Networks Ltd & 7 others
NAME OF THE PETITIONER(S)	Chalasani Venkateswara Rao & 2 others
NAME OF THE RESPONDENT(S)	Andhra Networks Ltd & 7 others
UNDER SECTION	241

ORDER

CP No.612/2019

Present: Ld. Counsel Mr. Arun Ajay for the Petitioner.

Ld. Counsel Mr. Raghunath for the Respondent No.1

Ld. Counsel Mr. Varun Ambati for the Respondent No.7.

Counters filed by R1 and R7. **Matter is adjourned to 17.09.2024.**

IA (CA)/165/2023

Present: Ld. Counsel Mr. Arun Ajay for the Applicant.

Ld. Counsel Ms. Sithara Sarangan for the Respondent No.1.

Proof of service to be filed for the service of the remaining respondents. **Matter is adjourned to 17.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)